

Education, including University Education, being a State subject, the first three items come under the normal responsibility of the State Government. As regards the fourth item, the proposal is under consideration.

Setting up of an Office of Freight Investigation Bureau at Cochin

57. SHRI EBRAHIM SULAIMAN SAIT:

SHRI R. BALAKRISHNA PILLAI:

Will the Minister of SHIPPING AND TRANSPORT

be pleased to refer to the answer given to Question No. 3743 on the 28th August, 1972 regarding a proposal for setting up an Office of the Freight Investigation Bureau at Cochin and to state.

- (a) whether a final decision in the matter has now been taken; and
(b) if so, the cause of the delay?

THE MINISTER PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

(a) and (b): The matter is still under consideration of the Government of India and a decision is expected to be taken shortly.

Sanction of package programme for coconut in Kerala

58. SHRI EBRAHIM SULAIMAN SAIT:

SHRI N. SREEKANTAN NAIR:

Will the Minister of AGRICULTURE be pleased to state.

(a) whether the scheme submitted by the Government of Kerala for Package Programme for Coconut has

been sanctioned by the Central Government; and

(b) if not, when it is likely to be accepted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) No sir.

(b) The scheme is likely to be sanctioned during the current financial year.

Inclusion of scheme on oil palm in Kerala under Central Sector Project

59. SHRI EBRAHIM SULAIMAN SAIT:

SHRI N. SREEKANTAN NAIR:

Will the Minister of AGRICULTURE be pleased to refer to the answer given to Unstarred Question No. 1124 dated 7th August, 1972 regarding the implementation of the scheme on oil palm in Kerala and state:

(a) whether a final decision to include the scheme under Central Sector Project has been taken; and

(b) if not, the reason for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) No, sir.

(b) The details are being worked out.

Crop Insurance Scheme

60. SHRI S. A. MURUGANANTHAM:

SHRI P. VENKATASUBAIAH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether no final decision has yet been taken on the proposal to introduce scheme of crop insurance; and